

ITEM NO.116

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 779/2024

ABDUL SALAM @ SHANU & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 20-08-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shadan Farasat, AOR

For Respondent(s)

Mr. Shashank Shekhar Singh, AOR
Mr. Chandrika Mishra, Adv.
Mr. Chandrik Prasad, Adv.
Mr. Abhinav Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has filed counter affidavit.

Ld. Counsel for the petitioner is granted two weeks' time to take fresh steps and file fresh particulars in respect of the unserved respondent No.2.

List again on 4.10.2024.

SUJATA SINGH
Registrar

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